

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 19th day of January 2006.

Review Application No. 97 of 2005.

IN

Original Application No. 894 of 2000

Hon'ble Mr. D.R. Tiwari, Member (A)
Hon'ble Mr. K.B.S. Rajan, Member (J)

Sudama Ram Applicant

By Adv: In person

V E R S U S

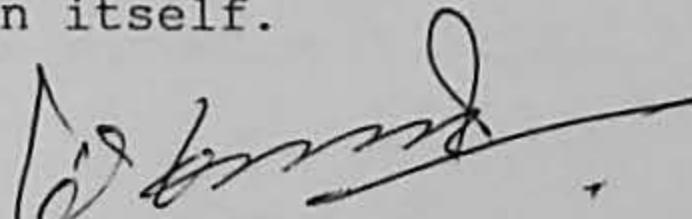
Union of India & Ors. Respondents.

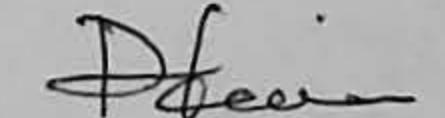
By Adv: NIL

O R D E R

BY K.B.S. RAJAN, MEMBER-J

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.


Member-J


Member -A

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